

12.10 hrs.

[English]

STATEMENT REGARDING SWA-  
DESHI COTTON MILLS CO. LTD.  
(ACQUISITION AND TRANSFER  
OF UNDERTAKINGS)  
ORDINANCE

[English]

THE MINISTER OF STATE OF THE  
MINISTRY OF TEXTILES (SHRI KHUR-  
SHID ALAM KHAN) : I beg to lay on the  
Table an explanatory statement (Hindi and  
English versions) giving reasons for im-  
mediate legislation by the Swadeshi Cotton Mills  
Company Limited (Acquisition and Transfer  
of Undertakings) Ordinance, 1986.

12.10-1/2 hrs.

## MATTERS UNDER RULE 377

[Translation]

- (i) Need for directing the U.P. Govern-  
ment to grant fire arms licences to  
all those persons who require them  
for genuine reasons.

SHRI RAJ KUMAR RAI (Ghosi) : Mr.  
Speaker Sir, the issuing of fire arms licences  
has been banned in Uttar Pradesh, though  
the Home Ministry has issued instructions  
to the State Government to issue these  
licences as per their discretion. As a result of  
this there is a feeling of insecurity among law  
abiding citizens whose life and property is in  
danger, but do not have fire arms licences.  
On the other hand, the anti-social elements  
have unlicensed arms in a large number and  
they are fearlessly using them.

I am of the opinion that the issue of fire  
arms licences should be reduced and discre-  
tion be used in issuing them, but those who  
have a clean record should not be deprived  
of fire arms. I urge the Home Ministry to  
issue necessary instructions in this regard to  
the Uttar Pradesh Government.

- (ii) Demand for augmenting the  
capacity of transmitting  
stations in North Kerala

SHRI MULLAPPALLY RAMA-  
CHANDRAN (Cannanore) : It would appear  
that the Information and Broadcasting Mini-  
stry has once again forgotten the Malabar  
region when deciding to expand the capacity  
of transmitters of All India Radio Stations  
in Kerala under the Seventh Five Year Plan.  
As of now, there are four Radio Stations in  
Kerala having a capacity of 10 K.W. at  
Trivandrum, 100 K.W. at Alleppey, 20K.W.  
at Trichur and 10 K.W. at Calicut.

The Calicut Radion Station with a 10  
K.W. transmitter is the only station in the  
whole of Malabar area that consists of six  
districts with nearly half the population of  
entire Kerala.

It is understood that under the Seventh  
Plan, the 20 K.W. transmitter at Trichur is  
to be replaced by a 100 K.W. transmitter.  
Considering the proximity between Trichur  
and Alleppey, the latter already having a  
powerful transmitter, it would only be fair  
to concentrate expansion programmes in  
North Kerala. In order to ensure the best  
coverage, a 100 K.W. transmitter is essential  
in the Malabar region. It is therefore requ-  
ested that the attention of the Government  
may be given to the expansion of the existing  
10K.W. transmitter at Calicut or to the sett-  
ing up of a more powerful transmitter at the  
proposed Radio Station at Cannanore.

[Translation]

- (iii) Need for adopting anti-pollution  
measures before allowing setting  
up of agro-based industries in  
the rural areas.

DR. PRABHAT KUMAR MISHRA  
(Janjgir) : Mr. Speaker Sir, 70 per cent of  
our country's population is dependant on  
agriculture and because of Government's  
liberal industrial policy, the medium farmers  
are facing a lot of hardships.

Because of the establishment of industrial  
units, the agriculture labourers are taking up

jobs in the factories and as a result, the labourers are not available for agriculture.

The people who work in the factories or in the public sector industries are getting a handsome salary which includes allowances like over time, etc. The agricultural labourers are not available to the farmers even though the Government ensures them wages and as a result, the production targets are not met, the farmer's income declines and his standard of living goes down.

I, therefore, request the Government to set up agro-based industries so that agricultural labourers are not taken away from agriculture and the economic condition of the medium farmer is strengthened. The pollution created by industries is not only harmful to life, but also reduces the fertility of the soil. For example, a cement factory has been set up in Aktara in Bilaspur district of Madhya Pradesh. As a result of this the agricultural work is suffering and besides this, because of pollution the fertility of the soil is also diminishing. Pollution is the main reason for that.

Similarly, the Madhya Bharat Paper Mill in Champa and Brooke Bond Paper Mill in Bilaspur are polluting Hasdo and Arpa rivers, respectively.

Therefore, I would like to request the Government, through you, that prior to setting up these industries both these things should be borne in mind.

(iv) Demand for introducing rapid transport system' between Kanpur and its nearby towns in U.P.

SHRI JAGDISH AWASTHI (Bilhour) :  
MR. Speaker Sir, Kanpur is a big industrial city in northern India. The number of industrial and other workers living there is the largest in comparison with the other north Indian cities. Lakhs of people are migrating to Kanpur in search of jobs not only from neighbouring rural areas, but also from entire eastern and central Uttar Pradesh, Bihar, Bundelkhand, Madhya Pradesh, etc., there by increasing the population of the city

manifold. It is sad that no attention is being paid to the means of transport in the area. There are no arrangements of public transport in the areas around Kanpur and as a result the people have to face great hardships.

The National Transport Policy Committee which was constituted by the Planning Commission in May 1980 had recommended that where there was heavy rush of traffic between two cities even if the distance between them was less than 300 kms, the Railways should provide special corridors of traffic and fast moving trains should be introduced. A special mention of Kanpur-Lucknow section was made in paragraph 9 and 8 of the report. At present, the railway facility for the passengers commuting between Kanpur and the neighbouring cities is almost nil. Road transport is not feasible because of high petrol consumption and high rate of pollution.

I hope the Railway Department will soon introduce rapid transport system between Kanpur city and its nearby towns. Meanwhile one or two shuttle trains should be introduced to these towns. These trains will provide comfort to the passengers on the one hand and on the other hand it will also increase the railway revenue.

[English]

- (v) Need to look into the technical competence of the West German firm, MAN before being awarded contract by Lignite Corporation Ltd. for supply of sophisticated equipments.

SHRI H.N. NANJE GOWDA (Hassan) :  
The Neyveli Lignite Corporation Ltd., Tamil Nadu, an Undertaking under the Ministry of Energy has been responsible for building up strong power generation base for southern region of the country, and for its second mine expansion projects, arrangements were made to get the assistance of the West German financing agency called KFW.

Under this arrangement, the NLC called for specific tenders. Prior to this, the Corporation has purchased two major equip-